Annexure-3

Name of the corporate debtor: Arch Pharmalabs Limited; Date of commencement of CIRP: 15.05.2024; List of creditors as on: 21.07.2025

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

		Identification No.	Details of claim received		Details of claim admitted						Amount of	Amount of any		Amount of	
Sr. No			Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by security	Amount covered by guarantee	related	% of voting share in CoC	contingent claim	mutual dues, that may be set- off	claim not admitted	claim under verificati on	Remarks, if any
1	JM Financial Asset Reconstruction Company Limited		22.01.2025	78,63,71,62,060.52	78,63,71,62,060.52	secured	Note 1, 2, 3 & 5		NO	74.85%					
2	Bank of Baroda		28.05.2024	1,61,78,90,159.00	1,61,78,90,159.00	secured	Note 5		NO	1.54%					
3	Punjab National Bank		21.05.2024	14,10,90,926.14	14,10,90,926.14	secured	Note 5		NO	0.13%					
4	Axis Trustee Services Limited		18.02.2025	35,27,94,792.00	35,27,94,792.00	secured	Note 1		NO	0.34					
	Total			80,74,89,37,937.66	80,74,89,37,937.66	-	-	-	-	76.86%					

Notes of Security Interest:

Note 1:

Senior First charge on all the Immovable Assets of the CD.

Note 2:

First pari passu charge on Immovable Assets of the CD. Second pari passu charge on Movable Assets and Current Assets of CD

Note 3:

First pari passu charge on Movable Assets and Current Assets of the CD. Second pari passu charge on Immovable assets of the CD.

Note 4

No Charge on the Assets of the Company

Note 5:

Residual charge on the Immovable Assets of the CD and Current Assets on pari passu basis with other residual charge holders